

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 08/59/2015  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017**

**NAME OF THE COMPANY:** Ms. Adesh Kaur V/s. M/s. Eicher Motors Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 59

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. S.M.Sundaram, Advocate for petitioner.

Mr. Pratab Venugopal and Mr. Purushottam K. Jha,  
Advocate for Respondent no.3 (SEBI)

Mr. Sahil Khanna, Mr Joel and Mr. Anoop Dawar,  
Advocates for Respondent no.1

**ORDER**

For orders.

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**(Ina Malhotra)**  
**Member Judicial**